## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4316 ANSWERED ON:06.09.2012 SETTING UP OF POWER PLANT Antony Shri Anto

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Bharat Petroleum Corporation Ltd. (BPCL) and the Government of Kerala had any discussion regarding setting up of a power plant using the petroleum coke (petcok
- (e); and
- (b) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b) Yes, Madam. At the instance of the State Government of Kerala, a joint study team constituted between Bharat Petroleum Corporation Ltd. (BPCL) and Kerala State Electricity Board (KSEB) has prepared a Preliminary Feasibility Report (PFR) for setting up of a 500 MW power plant based on petcoke at Kochi. The PFR has been submitted to Government of Kerala for further action in the matter.